## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel for the patitiones

ADVOCATES

COUNSEL FOR RESPONDENT

122

## **ORDER**

Counsel for petitioner present and stated that he received copies of counter filed on behalf of R1 & R2 and prays time for filing rejoinder. Counsel for R1, R2 undertakes to file vakalat on behalf of R3 & R4. At request, time extended. Put up on 15.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)

Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)